HIGH COURT OF JUDICATURE AT BAOMBAY,
NAGPUR BENCH, NAGPUR

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Nagpur Bench** that, on **Monday 13th February 2023** and **Tuesday, 14th February 2023** :

I

The Division Bench comprising of the **Hon'ble The Acting Chief Justice** and the **Hon'ble Shri Justice A. S. Kilor** will take up the matters pertaining to Division Bench, as per the Board to be notified separately.

II

The **Hon'ble Shri Justice A. S. Kilor** sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by **Hon'ble Shri Justice G. A. Sanap.**

High Court, Appellate Side,
Bombay.

By Order,

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)

Date : 10th February 2023